Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIVEKANAND KOTANGLE S/O S.K. KOTANGLE BEHIND RAMJANIYA BABA MAZAR TALAPARA, CHHATTISGARH, 495001 Roll No - 1

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI S.K. KOTANGLE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GURUMUKH H.NO.- 552, VILLAGE AND POST CHIPIYANA BUZURAG,, UTTAR PRADESH, 201303 **Roll No -** 2

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI PREM CHAND

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Domiailo of C

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. SHOBHANA SHARMA H.NO. 1255, INDRANI APPARTMENT, YADAV COLONY,, MADHYA PRADESH, 482002 Roll No - 3

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI CHANDRA KANT SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABDUL HAFEEZ KHAN 86 AMBIKA NAGAR COLONY, , MADHYA PRADESH, 454001 **Roll No - 4**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ABDUL RASHID KHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR JAMODIYA VILLAGE- RATWA POST- GULWA THE DHAR,, MADHYA PRADESH, 454001 **Roll No - 5**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BADRILAL JAMODIYA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGDISH DIWAKAR C- 4/334, SECTOR- 6,, DELHI, 110085 **Roll No -** 6

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MANIK CHAND

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH KUMAR SHUKLA SEC- 9-B/83, VRINDAVAN YOJNA RAEBARELY ROAD,, UTTAR PRADESH, 226029 Roll No - 7

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI BALRAM PRASAD SHUKLA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LOKESH TAMRAKAR LILY CHOWK, NEAR DURGA MANDIR,, CHHATTISGARH, 492001 **Roll No - 8**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAM KUMAR TAMRAKAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

D

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARVEEN KUMAR F-2/26, SEC- 15,, DELHI, 110089 **Roll No - 9**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHIRANJI SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHARAT BHUSHAN H.N.- 273, W.N.- 12, SHASTRI NAGAR, JAIN GALI, GANAUR, , HARYANA, 131101 **Roll No -** 10

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BABU RAM JAIN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARDEEP NARAYAN PANDEY 366 A, B.H.S. KIDWAI NAGAR, ALLAHPUR,, UTTAR PRADESH, 211006 **Roll No -** 11

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMA NAND PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

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Paper I LAW

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MONTU B- 116, SANGAM PARK, RANA PRATAP BAGH,, DELHI, 110007 **Roll No -** 12

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI KISHAN LAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND WISHWABANDHU RZ-J-5/262 SANGAM CHOWK, OPP. TAGORE SCHOOL WEST SAGARPUR,, DELHI, 110046 **Roll No -** 13

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV NARAIN LAL KARN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANDHIR KUMAR SINGH CHAMBER NO.- 701, LAWYEARS CHAMBER BLOCK, ROHINI COURT, DELHI, 110085 **Roll No -** 14

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. MAHESHWAR PRASAD SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARBIND KUMAR SINGH CHAMBER NO.- 1501,LAWYERS CHAMBER, ROHINI COURT,, DELHI, 110085 **Roll No -** 15

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. DAROGA SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. SMT. SONALI SHRIVASTAVA 1291/1 CHOTI BAZARIYA, GARHA,, MADHYA PRADESH, 482002 **Roll No -** 16

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHARAD SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. CHETANA CHAUHAN A-110 FIRST FLR, GALI N.-7, BHAGWATI GARDEN, EXTN. UTTAM NAGAR,, DELHI, 110059 **Roll No -** 17

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI BALVEER SINGH CHAUHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

D

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK KUMAR SHARMA H.N.- 57/7, NEAR RAILWAY STATION, KANINA,, HARYANA, 123027 **Roll No -** 18

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KISHORI LAL SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. OM PRAKASH RATHORE 4/4 RISHABH NAGAR, TEH-DURG , , CHHATTISGARH, 491001 **Roll No -** 19

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI GOVIND RAM RATHORE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA MUKUND B-1/56, SEC- J, ALIGANJ, , UTTAR PRADESH, 226024 **Roll No -** 20

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BIRJHAN PRASAD GUPTA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUMIT KUMAR B-1/3A, BUDH VIHAR, PHASE-1,, DELHI, 110086 **Roll No -** 21

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGRAM BHARDWAJ

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. LAXMINARAYAN SHRIVASTAVA HEAD POST OFFICE ROAD,, MADHYA PRADESH, 473001 **Roll No -** 22

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SURAJ LAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARJEET SINGH KUKREJA GUNJAN BHAWAN, NEAR GURUNANAK SCHOOL, PUNJABI MOHALLA, , MADHYA PRADESH, 461111

Roll No - 23

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHARANJEET SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANKUR SRIVASTAVA 1/105, SFS, AGARWAL FARM, MANSAROVAR, , RAJASTHAN, 302020 **Roll No -** 24

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI R.K. SRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH RANJAN YADAV NAND BHAWAN NEAR SHAHNAI GARDEN B.G. ROAD,, MADHYA PRADESH, 473001 **Roll No -** 25

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIRENDRA SINGH YADAV

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY VERMA C/O Y.P. SINGH H.N.-5, STREET-19, SECTOR-9, BHILAI,, CHHATTISGARH, 49009 **Roll No - 26**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIVPAL VERMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VARUN KUMAR H.N.-J-48, KRISHAN VIHAR, , DELHI, 110086 **Roll No -** 27

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREMBIR SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SINGH D-1, 203 AKASH ENCLAVE, SEC-6, VRINDAVAN COLONY, RAIBARELI ROAD, , UTTAR PRADESH, 226029 **Roll No -** 28

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI J.K. SANT

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph (Similar to that affixed on application form)

Affix Passport Size

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NEELMANI SHUKLA KHAND GAWORI, CIVIL LINE, NAYAPURA,, RAJASTHAN, 324001 **Roll No - 29**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RADHEY RAMAN SHUKLA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH KUMAR DR. DINESH DUBEY, BLOCK COLONY, SATYENDRA NAGAR, , BIHAR, 824101 **Roll No - 30**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMDHYAN DUBEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GULSHAN KUMAR SHARMA L-147, VIJAY VIHAR, PHASE-2, SEC-4, ROHINI, DELHI, 110085

Roll No - 31

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAM SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BASANT KUMAR C/O AGARDHAN, VILL-LIMTARA, POST-SAKARRA, VIA-SAKTI, CHHATTISGARH, 495689

Roll No - 32

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI PANCH RAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. NETASHA THUKRAL C/O D-43 SECOND FLOOR, PUSHPANJALI ENCLAVE PITAMPURA, DELHI, 110034 **Roll No - 33**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SURENDRA KUMAR THUKRAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL TIWARI RETT DISTRICT COURT SAHAB D.P.O., BEHIND B.T.I. JANJGIR, CHHATTISGARH, 495668 **Roll No - 34**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI J.P. TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. DHARMENDRI DEVI VILL-JAINPUR, P.O.- MALAGRAH, UTTAR PRADESH, 203001 **Roll No - 35**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LATE BHAGIRATH SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISHANKAR VAISHNAV SURYA VIHAR, SEEPAT ROAD, LINGIYADIH, POST-SECL, CHHATTISGARH, 495006 **Roll No - 36**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI NARMADA PRASAD VAISHNAV

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KUNAL GYANI PT. RAM DUTT GYANI MARG, PAITHANKAR GALI, SHANWARA, MADHYA PRADESH, 450331 **Roll No - 37**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAJENDRA DUTT GYANI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KAVITA CHAUHAN BLOCK-I, H.N.-249, KARAMPURA, DELHI, 110015 **Roll No - 38**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LATE SH. MAN SINGH CHAUHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG BUDHOLIA C/O SMT. NEETA TRIPATHI,H.N.-2887, DEVJAAL ROAD GARHA BAZAR, GARHA, MADHYA PRADESH, 482003 **Roll No - 39**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI KRISHAN KUMAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHUPENDRA GANGWAR VILL AND POST-MUHIUDDIN PUR, BLOCK-BANDA, TEH- POWAYAN,, UTTAR PRADESH, 242042 **Roll No -** 40

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TEJ PRAKASH GANGWAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH ANAND PANDEY B-9, HOUSING BOARD COLONY, KANCHGHAR,, MADHYA PRADESH, 482001 **Roll No -** 41

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GOVIND PRASAD PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHIVNATH TRIPATHI 2ND FLOOR, 219, HARI NAGAR ASHRAM, DELHI, 110014 **Roll No -** 42

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UPENDRA NATH TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHNU GARG 229 KHADARWALA SATYAPURI, UTTAR PRADESH, 251001 **Roll No - 43**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DEEPCHAND GARG

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RENU TIWARI H.N.-2920, SARKARI KUAN, INFRONT OF POST OFFICE GHAMAPUR, MADHYA PRADESH, 482001 **Roll No -** 44

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Father's / Husband's Name : SHRI MAHADEV TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATYENDRA KUMAR TRIPATHI H.N.-204/2, TULARAM BAGH, UTTAR PRADESH, 211006 **Roll No -** 45

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ARUNENDRA PRASAD TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARVIND SINGH CHANDEL VILL- BOKREL, POST- PONCH, TEL- BALODA, CHHATTISGARH, 495559 **Roll No -** 46

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI ROOP SINGH CHANDEL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ALKA SRIVASTAVA FLAT N.-68, P.K.T.-B, KAUTILYA APARTMENT, SEC-14 DWARKA, DELHI, 110078 **Roll No -** 47

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LATE SRI RAMJI SRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ KUMAR OJHA SURESHWARI PURAM, SARAITAKI, JHUSI, UTTAR PRADESH, 211019 **Roll No -** 48

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAMALA KANT OJHA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAMAL KUMAR SANDEY ADVOCATE, AMRAIYA PARA, BEHIND BHIMBHA ROAD, WARD - 24, JANJGIR, P.O. - JANJGIR,, CHHATTISGARH, 495668 **Roll No - 49**

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SONAU RAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. AARTI SINGH H.I.G. - 35, INDIRA NAGAR,, UTTAR PRADESH, 208026 **Roll No - 50**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI DEVENDRA PRASAD SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANJANI KUMAR FLAT NO. A1, H. NO. 1031, SAMPADA APARTMENT, WARD NO. 08, NR. MEHTA CHOWK,MEHRAULI, N.DELHI,, DELHI, 110030 **Roll No - 51**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA PRASAD MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RATAN PRAKASH RAI S-26/294, M.G.-5, GAUTAM VIHAR COLONY, MEERAPUR BASAHI, , UTTAR PRADESH, 221002 **Roll No - 52**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHANKAR DAYAL SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALKRUSHNA CHAUDHARI 7, SAI NAGAR, DARSHNA SOCIETY, JAITALA, , MAHARASHTRA, 440036 **Roll No - 53**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHIMRAO

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GIRISH SHRIVASTAVA WARD NO. - 14 BAGBAHARA,, CHHATTISGARH, 493449 **Roll No - 54**

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI HARI KRISHANA SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARI OM GOEL 60/56, AVADH VIHAR COLONY, JANSATH ROAD, MUZAFFAR NAGAR, , UTTAR PRADESH, 251001

Roll No - 55

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DAYARAM GOEL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Photograph

(Similar to that affixed on application form)

Affix Passport Size

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ROHIT SHUKLA 19 A, 2ND FLOOR, ANHAL NIWAS, SAMASPUR, GALI NO. 2, PANDAV NAGAR, MAYUR VIHAR, PHASE - I, , DELHI, 110091 **Roll No - 56**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAMLESH SHUKLA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRASHANT KUMAR RAI PLOT NO. 31 MAHAMANAPURI COLONY, KAROUNDI, VARANASI, P.O. - BHU, , UTTAR PRADESH, 221005 **Roll No - 57**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH RAI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. LALITHA KAKI K. LALITHA, FLAT NO. 302, SEASONS II APARTMENTS, NEAR BEST KIDS SCHOOL, VIDYA NAGAR I LANE, , ANDHRA PRADESH, 522007 **Roll No - 58**

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI KAKI JANAKIRAM PRASAD

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH ARORA 482, VIVEKANAND NAGAR, , UTTAR PRADESH, 201001 **Roll No - 59**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI YUDHVEER ARORA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARENDRA KUMAR PANDEY DEPUTY DIRECTOR PROSECUTION OFFICE, BEHIND CIVIL COURT AMBIKAPUR,, CHHATTISGARH, 497001 **Roll No -** 60

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI HARISHANKAR PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA PRAKASH YADAV C/O VIRENDRA PRAKASH 522 A/19 B UNCHAWAGARHI, BELI COLONY, , UTTAR PRADESH, 211002 **Roll No -** 61

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VIJAY KUMAR YADAV

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAVINDRA KUMAR TYAGI CHAMBER NO. - 270 CIVIL COURT COMPOUND, RAJ NAGAR, , UTTAR PRADESH, 201002 **Roll No -** 62

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DALCHAND TYAGI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAKESH KUMAR B-6, VISHWA VIHAR, VISHWA APARTMENT, PLOT NO. - 46, SEC - 09 ROHINI, , DELHI, 110085

Roll No - 63

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OMKAR SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJEEV KUMAR H.NO. -1008 OLD VIJAY NAGAR, , UTTAR PRADESH, 201009 **Roll No -** 64

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAG CHAND

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NITIN KUMAR SHRIVASTAVA MIG - 19, NEHRU NAGAR,, CHHATTISGARH, 495001 **Roll No -** 65

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LT. SHRI KRANTI KUMAR SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DHEERENDRA NATH NANDE DEO-KUNJ NAV DURGA CHOWK RAVINAGAR RAJATALAB, , CHHATTISGARH, 492001 **Roll No -** 66

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE SHEO KUMAR NANDE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

L .

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHOK KUMAR SINGH 121-H GOVINDPUR TELIYARGANJ, , UTTAR PRADESH, 211004 **Roll No -** 67

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI AZAD SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPAK H.NO. 18-19 THIRD FLOOR POCKET-2, SECTOR-25,ROHINI, DELHI, 110085 **Roll No - 68**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ASHOK KUMAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

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2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHINAV TRIPATHI 32-B/44 LOWTHER ROAD GEORGE TOWN PRAYAGRAJ,, UTTAR PRADESH, 211007 **Roll No - 69**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN CHANDRA TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

-

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RAJESHWARI DINESH SHAHARE SMRUTI 27, JIBHAKATE LAY- OUT, OM NAGAR, GIRAD ROAD,, , MAHARASHTRA, 441203 **Roll No -** 70

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI DINESH P. SHAHARE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJIV PAL SINGH 3197, URBAN ESTATE, PHASE-II, DUGRI, , PUNJAB, 141013

Roll No - 71

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI G.S. BHATTI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VARSHA SHRIVASTAVA Q.NO.- 36, FACE-3 RIDDHI SIDDI COLONY,, CHHATTISGARH, 491441 **Roll No -** 72

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI RAM SAHAY SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHARWAN KUMAR VILLAGE- KHODSAMA, PO- CHAUSANA, , UTTAR PRADESH, 247778 **Roll No -** 73

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. VIJAY PAL SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KULWINDER KUMAR H.NO.- 1002/10-C, ST. NO.- 10 BALSINGH NAGAR, " PUNJAB, 141007 **Roll No -** 74

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHAMAN LAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JILEDIN VILLAGE- NIRMANI, PO- NIRMANA, , UTTAR PRADESH, 251001 **Roll No -** 75

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MANGA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKRAM BALI H.NO.- 2140 , SECTOR- 35-C , , CHANDIGARH, 160022 **Roll No -** 76

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI COL. R. D. BALI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JITENDRA SINGH H.NO.- GK HIG-12 KALINDIPURAM, , UTTAR PRADESH, 211011 **Roll No -** 77

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SATYA PAL SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALJINDER SINGH FLAT NO.- 70-D SECOND FLOOR, DDA FLATS, PANDAV NAGAR, NEAR SHADIPUR, METRO STATION, , DELHI, 110008 **Roll No -** 78

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI AJIT SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARIJAT MISHRA 67- CIVIL LINES, KATRA ROAD,, UTTAR PRADESH, 230001 **Roll No -** 79

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM CHANDRA MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ALKESH KUMAR MISHRA DEEP NARAYAN PANDAY, PLOT NO.- A/26, SANJAY NAGAR, RANJHI, , MADHYA PRADESH, 482005 **Roll No -** 80

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANDRIKA PRASAD MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARVADESHWAR PANDEY B- 14/13 FF- 301, DLF ANKUR VIHAR, LONI,, DIST:-GHAZIABAD 201102, UTTAR PRADESH, UTTAR PRADESH, 201102 **Roll No -** 81

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KAMAL NARAYAN PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMRENDRA KUMAR BALAJI NAGAR, BEHIND LAW COLLEGE, PO-DAMODAR PUR, VIA ISM, , JHARKHAND, 826001 **Roll No - 82**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DEO NATH SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MRITYUNJAY NARAYAN SINGH B. 22/421 KHOJWAN,, UTTAR PRADESH, 221010 **Roll No - 83**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHREE SHYAM LAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MANJU G- 427, LAWYERS CHAMBERS, KARKARDOOMA COURTS, , DELHI, 110032 **Roll No -** 84

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SURESH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR PANDEY SA-10/60 L-4 BUDDHANAGER GANI SARNATH,, UTTAR PRADESH, 221007 **Roll No -** 85

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GUPTESHWAR PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURENDER PAL H. NO.- 35, SITAPURI NEAR POLICE STATION DABRI, , DELHI, 110045 **Roll No - 86**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. BADAN SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANDEEP KUMAR TRIPATHI 622/E, WEST COLONY, D.L.W. , , UTTAR PRADESH, 221004 **Roll No -** 87

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SURENDRA NATH TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VISHAL SHUKLA CHAMBER - VBL SHRIVASTAVA,I.M.G. MARG, BEHIND-MEHROTRA PHOTO STATE, IN FRONT OF HC GATE NO. 4,, UTTAR PRADESH, 211001 **Roll No - 88**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE SRI RAM KRIPAL SHUKLA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BRIJESH KUMAR YADAV 22, JUDGES LANE, SARASWATI PURAM COLONY NEAR S.G.P.G.I.M.S. RAIBARILY ROAD,, UTTAR PRADESH, 226014 **Roll No - 89**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MATA PRASAD YADAV

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR C- 2 , HAZARA PARK SHIVPURI CHANDER NAGAR ,, DELHI, 110051 **Roll No - 90**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. BHOPAL SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR GAUTAM 162, BAGHAMBARI, HOUSING SCHEME ALLAHPUR,, UTTAR PRADESH, 211006 **Roll No -** 91

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE ANAND SWAROOP GAUTAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANTOSH KUMAR TIWARI H.NO.- 16, DWARIKA PURI COLONY , KATRA, UTTAR PRADESH, **Roll No -** 92

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM SAMUJH TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGJIT SINGH R/O- 75 GALI NO.- 4 , PANT NAGAR, KAITHAL, , HARYANA, 136027 **Roll No - 93**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. ISHAM SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR SHRIVASTAV VILLAGE AND PO- CHAKRWA, BAHORDAS, TEH-SALEMPUR, UTTAR PRADESH, 274509 **Roll No -** 94

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OM PRAKASH SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVENDER KUMAR ADVOCATE CHAMBER NO.- 344, H.P. HIGH COURT ADVOCATE CHAMBER SHIMLA, DIST:-SHIMLA, HIMACHAL PRADESH, HIMACHAL PRADESH, 171001 **Roll No - 95**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. BANARSI DASS

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAVAN KUMAR VILLAGE AND PO-RONIHARJIPUR,, UTTAR PRADESH, 251301 **Roll No - 96**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. KARAN SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR TRIPATHI 7-MIG NEAR SHREE RAM PARK, GOVINDPUR TELIOGUNJ, UTTAR PRADESH, 211004 **Roll No -** 97

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI LALJI PRASAD TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SURESH KUMAR H.N. 660/AT/K-212/1-HARILAL NAGAR ATROULI, KURSI ROAD, POST AND POLICE GUDAMBA, UTTAR PRADESH, 226026 **Roll No - 98**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE RADHEYSHYAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ANURAG MISHRA S-29/431,B-9 MEHTA NAGAR SHIVPUR , UTTAR PRADESH, 221003 **Roll No - 99**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI LATE AWADH NATH MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UMA SHANKAR PANDEY H.N. 131, G-1 MAITREE APARTMENT NEAR KUNDANGUEST HOUSE TAGORE TOWN, UTTAR PRADESH, 211002 **Roll No -** 100

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM GOPAL PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJIV KUMAR MISHRA SA19/46 K- 3 ASHOK NAGAR COLONY, PANDYAPUR DEENDYALPUR , UTTAR PRADESH, 221007 **Roll No -** 101

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI RAM AUTAR MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARIKSHIT MAHIPAL F- 142 VIKASPURI, DELHI, 110018 **Roll No -** 102

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. V.K. MAHIPAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. VIDYOTTAMA SHARMA H- 1325 NEW DARPAN COLONY THATIPUR , MADHYA PRADESH, 474011 **Roll No -** 103

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MADAN MOHAN SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV SHARMA FLAT NO.- 9 KULBIR APARTMENT PHAGLI, HIMACHAL PRADESH, 171004 **Roll No -** 104

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. SHIV CHARAN SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHITOSH PRATAP SINGH BG- 68A, CHANDANVAN PHASE-1 NEAR MAMA KI TAL, UTTAR PRADESH, 281001 **Roll No -** 105

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VINOD KUMAR SINGH RATHORE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIMALENDRA KUMAR UPADHYAY VILL- TOKAWAN P.S. ZAMANIYA, UTTAR PRADESH, 232331 **Roll No -** 106

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAVINDRA NATH UPADHYAY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMJAD AHMAD HASHMI 786/48- K.MADARIPUR J.K. ASHIYANA, KARELI, UTTAR PRADESH, 211016 **Roll No -** 107

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI AFTAB AHMAD HASHMI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAMAL RAJA PLOT NO. 79, SHIVRASHI SADAN, SHANTI NAGAR, A BLOCK,RAMDEO COLONY, RAJASTHAN, 343001 **Roll No -** 108

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI GYAN SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARAYAN PRASAD 268, ADVOCATE SOCIETY SECTOR- 49 -A, PUNJAB, 160047 **Roll No -** 109

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHARAT BHUSHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SALIM KHAN C-12/212 1ST FLOOR YAMUNA VIHAR , DELHI, 110053 **Roll No -** 110

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. NOOR MOHAMMAD

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT CH NO. K-49 NEAR GATE NO. 2 TISHAZARI COURT, DELHI, 110054 **Roll No -** 111

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHUNNI LAL GAUTAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. GAURAV CHAUHAN H.N. 58/84/14 TILAK NAGAR ALLAHPUR , UTTAR PRADESH, 211006 **Roll No -** 112

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHILENDRA SINGH CHAUHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AJAY KUMAR SINGH DUPTY DIRECTOR PROSECUTION OFFICE CIVIL COURT CAMPUS , CHHATTISGARH, 491441 **Roll No -** 113

Category - UR

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI RANA PRATAP SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. MADHURI BANDHE OFFICE ASISTANT DISTRICT PUBLIC PROSECUTION COURT COMPLEX SARANGARH, CHHATTISGARH, 496445 **Roll No -** 114

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI MR. SEWAK RAM BANDHE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HARISH KUMAR SAHU JUDGE BANGLA, ADD DISTRICT AND SESSION COURT CAMPUS, MAIN ROAD SARAIPALI, CHHATTISGARH, 493558

Roll No - 115

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SONU RAM SAHU

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIKAS TANDON S/O GANGA PRASAD TANDON VYAPAR VIHAR ROAD NAGDONE COLONY, CHHATTISGARH, 495001 **Roll No -** 116

Category - SC

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI GANGA PRASAD TANDON

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ KUMAR H.N. 1579 H.B.C. SECT- 15 SONIPAT , HARYANA, 131001 **Roll No -** 117

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MADAN LAL SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RISHI UJAONEY H.N. 616 NAYA MOHALLA JABALPUR, MADHYA PRADESH, 482002 **Roll No -** 118

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MANOHAR LAL UJAONEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJAY KUMAR CH.N. 60, CIVIL COURT RAM NAGAR ROORKEE, UTTARAKHAND, 247667 **Roll No -** 119

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAMSINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIMA BHANOTRA H.N. 1040/2 GANGASAGAR GARHA ROAD VEERSAWARKAR WARD PS- MADAN MAHAL, MADHYA PRADESH, 482003

Roll No - 120

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI LAXMI PRASAD

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. **Paper I LAW**

2:00 P.M. to 5:00 P.M. **Paper II LAW**

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. CHITRA RANI VILL- NIRMANI P.O. NIRMANA, UTTAR PRADESH, 251001 **Roll No -** 121

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SATYA KUMAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRAVEEN KUMAR H.N. H334 GALI N. 14/01 WAZIRABAD VILLAGE, DELHI, **Roll No -** 122

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BASHIST SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUNISH BANSAL H.N. 311SECT. 79 AIR PORT ROAD MOHALI SAS NAGAR, CHANDIGARH, 140308 **Roll No -** 123

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI SHAM LAL BANSAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RITESH KUMAR GUPTA WARD N. 6 SINDHI COLONY PENDRA ROAD, CHHATTISGARH, 495117 **Roll No -** 124

Category - UR

Domicile of C.G. - YES

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI ARUN KUMAR GUPTA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJKUMAR MALIK S/O BALJIT MALIK H.N.- 553/29 KAMAL COLONY ROHTAK, HARYANA, 124001 **Roll No -** 125

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BALJIT MALIK

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

•

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA PRAKASH SHARMA SEAT N. 28 HALL NO. 2 1ST FLOOR CHAMBER COMPLEX DIST. COURT DWARIKA SEC. 10, DELHI, 110075 **Roll No -** 126

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGDEESH PRASAD SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VIJAY KUMAR H.N. 273 VILL- DANGROL, UTTAR PRADESH, 247775 **Roll No -** 127

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAJENDER SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHIJIT SIRSIKAR D- 204, ANAND PALACE NO.- 10 NANDANWAN MAIN ROAD NAGPUR, MAHARASHTRA, 440009 **Roll No -** 128

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIVSHANKAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MOHIT KUMAR C- 159 LAWYERS CHAMBER DIST. COURT COMPLEX GURUGRAM, HARYANA, 122001 **Roll No -** 129

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN KUMAR BHARDWAJ

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SINGH H.N. 172 SD - BLOK PITAMPURA DELHI, DELHI, 110034 **Roll No -** 130

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DR. SATVIR SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGEETA AHIRWAL AHIRWAR NIVAS NEAR PANCHSHEEL ACADMIC SCHOOL BORSI ROAD ADARSH NAGAR, CHHATTISGARH, 491001 **Roll No -** 131

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI SHRI BALRAM AHIRWAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SWAMI NANDAN PRASAD SINGH S/O DEO NANDAN PD. SINGH SANGAM VIHAR COLONY BRAHMPUR P.O. + PS PHULWARI SHARIF, BIHAR, 801505 **Roll No -** 132

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DEO NANDAN PD. SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAZA HUSSAIN 6/82 SANJAY GANDHI NAGAR PARAG NARAYAN ROAD HAZARAT GANJ, UTTAR PRADESH, 226001 **Roll No - 133**

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MOHAMMAD HASAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN TYAGI 1/2350 RAM NAGAR GALI N.4 MANDOLI ROAD SHAHDARAR, DELHI, 110032

Roll No - 134

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI ASHA RAM TYAGI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ARUN SHARMA C- 159 LAWYER CHAMBER JUDICIAL COMPLEX SOHANA ROAD RAJEEV CHOWK, HARYANA, 122001 **Roll No -** 135

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KRISHAN KUMAR BHARDWAJ

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PRATEEK CHATURVEDI G-64 SENIOR CITIZEN HOME COMPLEX P-4 GREATER NOIDA, UTTAR PRADESH, 201310 **Roll No -** 136

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHRI PRAVESH CHOUBEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH JAIN D/74 JAIN BHAWAN I.T.CHAURAHA NIRALA NAGAR LUCKNOW, UTTAR PRADESH, **Roll No -** 137

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI AVINASH CHANDRA JAIN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAPIL GAUTAM H.N. 212, F.F POCKET- 6 SECT. 22 ROHINI, DELHI, 110086 **Roll No -** 138

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHYAM LAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

_

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PAWAN KUMAR MISHRA 1238/868 NEAR BADDI KOTHI BUXI KHURD DARAGANJ ALLAHABAD, UTTAR PRADESH, 211006 **Roll No -** 139

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RADHESHYAM MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMIT KUMAR KOHLI UNA ROAD GAUTAM NAGAR ST.N. 1 HOSHIARPUR, PUNJAB, 146001 **Roll No -** 140

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJ KUMAR KOHLI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SHAHIN ALI HASHMI SR.M.I.G 103 HATKESHAR HOUSING BOARD COLONY, CHHATTISGARH, 493773 **Roll No -** 141

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI AKBAR ALI HASHMI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. JYOTI SAINI LUTHRA RZ/D-26 SUBHASH PARK UTTAM NAGAR, DELHI, 110059 **Roll No -** 142

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI DEVENDER LUTHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. RITIKA TYAGI H.N. 228 LANE 24 GANDHI COLONY MUZAFFAR NAGAR, UTTAR PRADESH, 251001 **Roll No -** 143

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI ANUJ KUMAR TYAGI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SUNITA RANI 426B/33 ONKAR NAGAR C TRI NAGAR, DELHI, **Roll No -** 144

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI RAM KISHORE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUSHIL KUMAR TRIPATHI 63- SARASWATI NAGAR UNIVERSITY ROAD THATIPUR, MORAR, MADHYA PRADESH, 474011 **Roll No -** 145

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI OMPRAKASH TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Photograph

Affix Passport Size

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. VARUN KUMAR CHAUBEY 408/20E BUXI KHURD DARAGANJ, UTTAR PRADESH, 211006 **Roll No -** 146

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SHIV SHANKAR CHAUBEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. UDIT NARAYAN PATEL NEAR RAILWAY CROSSING SONTHI PO SONTHI SAKTI, CHHATTISGARH, 495689 **Roll No -** 147

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI RAGHU LAL PATEL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAILASH VITTHALRAO VERULKAR FLAT NO.103 ASHA HEIGHTS APARTMENT MALU LAYOUT NEAR SCHOOL OF SCHOLARS, , MAHARASHTRA, 444606 **Roll No -** 148

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VITTHALRAO VISHWASRAO VERULKAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KU. RAMBHA PARMAR VILL. AND POST NARIYARA VIA- MALKHARODA,, CHHATTISGARH, 495691 **Roll No -** 149

Category - SC

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI LATE KARTIK RAM

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHISH KUMAR R/O E-63/4 KHAJURI EXTENTION KARAWAL NAGAR ROAD,, DELHI, 110094 **Roll No -** 150

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANDRA PAL SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEEPNARAYAN TIWARI AT/PO - JAISINGHNAGAR WARD NO.-01 PS/TEH -JAISINGH NAGAR ,, MADHYA PRADESH, 484771 **Roll No -** 151

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAJENDRA PRASAD TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH KUMAR TIWARI WARD NO. 9 NEAR DIVYANG HOSTAL JAITAHARI ROAD, , MADHYA PRADESH, 484224 **Roll No -** 152

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KESHAW PRASAD TIWARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JAGAT RAM SHARMA NEAR PETROL PUMP SAKTI PO- SAKTI,, CHHATTISGARH, 495689 **Roll No -** 153

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MURLI DHAR SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

- ----

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMAKANT TRIPATHI VILL AND POST BAIRAHNA VIA- BIRSINGHPUR , , MADHYA PRADESH, 485226 **Roll No -** 154

Category - UR

Domicile of C.G. - NO

Affix Passport Size

Photograph

(Similar to that affixed

on application form)

Gender - MALE

Father's / Husband's Name : SHRI DHARMRAJ TRIPATHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ABHISHEK SRIVASTAVA HOUSE NO. 282-A JAFRA BAZAR NORTH NEAR PAKAR TREE ,, UTTAR PRADESH, 273001 **Roll No -** 155

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RISHI DEO NARAYANA SRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHNA DEV PANDEY C/O- O.P. TIWARI, H.NO. 422/2 LAXMI VIHAR, , DELHI, 110084 **Roll No -** 156

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SRI BHAGWAN PANDEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAPIL KUMAR TYAGI H.NO. 298 A/3 NASIRPUR ASHOK NAGAR, , UTTAR PRADESH, 201001 **Roll No -** 157

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BRIJESHWAR DUTT TYAGI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PARMINDAR SINGH VILLAGE GAIRATPUR JAPTI POST OFFICE - PIPRIYA DULAI TEHSIL- PURANPUR,, UTTAR PRADESH, 262122 **Roll No -** 158

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI INDARJEET SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SATNAM SINGH WARD NO. 12 HOUSE NO. 530 S.A.S NAGAR CITY MALOUT TEH MALOUT,, PUNJAB, 152107

Roll No - 159

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. SURJIT SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. YOGINDER PAL 216 2ND FLOOR SRI RAM NAGAR , , DELHI, 110032

Roll No - 160

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KARTAR SINGH PAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

Registral Genera

(See reverse for instructions)

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- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. HRIDYESH SHARMA WARD NO. 17 KEDARPUR BADI PANITANKI KE SAMNE, AMBIKAPUR,, CHHATTISGARH, 497001 **Roll No -** 161

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI LATE SIYARAM SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

brim Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

ame :

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ARCHANA LALIT KATKORIYA C/O GUJRAT SWEET MART SAI MANDIR ROAD OPP CANARA BANK , , MAHARASHTRA, 442001 **Roll No -** 162

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI LALIT K. KATKORIYA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KAMLESH KUMAR SAHU JAWAHAR NAGAR AKALTARA,, CHHATTISGARH, 495552 **Roll No -** 163

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI BABURAM SAHU

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. RUCHI SHARMA H.NO. 205, SARWAT ROAD INDRA COLONY , , UTTAR PRADESH, 251001 **Roll No -** 164

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI JAI KUMAR SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARESH KUMAR H.NO. 1155, FIRST FLOOR SECTOR-21 , , HARYANA, 134112 **Roll No -** 165

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. RAGHUBIR PARKASH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJESH V AND PO PEGAN TEH. ALEWA, HARYANA, 126111 **Roll No -** 166

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. MEHER SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. JOHAN KUMAR 107-B GROUND FLOOR M.S. ENCLAVE PART -II DHAKOLI ZIRAKPUR, , PUNJAB, 140603

Roll No - 167

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SURESH CHAND

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

Paper I LAW

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BALKRISHAN R/O VILLAGE AND POST MALIRA, , UTTAR PRADESH, 251202 **Roll No -** 168

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MAHENDRA SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHAN KUMAR H.NO. 383 SECTOR-4 ROHTAK , , HARYANA, 124001 **Roll No -** 169

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RANDHIR SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BISHNU KUMAR H.NO. E-201 IIND FLOOR PATEL NAGAR-2, UTTAR PRADESH, **Roll No -** 170

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. MALKHAN SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. SANGEETA MISHRA SEAT NO 36 HALL NO 2 LAWYERS CHAMBER DWARKA COURTS DWARKA SECTOR -10,, DELHI, 110075 **Roll No -** 171

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI NAVIN KUMAR MISHRA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NAVEEN KUMAR H.NO. 632/11 BYPASS ROAD RADHA NAGAR,, UTTAR PRADESH, 203001 **Roll No -** 172

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI RAM PAL SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANCHAM KUMAR JHA CH. NO. 597 - A2 WESTERN WING TIS HAZARI COURTS, , DELHI, 110054 **Roll No -** 173

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SITA RAM JHA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAMESH KUMAR SAROJ VILLAGE TIKUIYA MAUJA PATNA POST PURAINA THANA VISHESH WAR GANJ , , UTTAR PRADESH, 271821 **Roll No -** 174

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREM NATH SAROJ

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. PRATIBHA SHARMA VISHAL AUTOMATIC PHOTOSTAT GULAB SINGH CHOWK CITY THANA ROAD, , HARYANA, 125001 **Roll No -** 175

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI SH. HARISH CHANDER SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SHEIKH SALEEM QURESHI L.I.G. 27/P INDUSTRIAL AREA HOUSING BOARD BHILAI, CHHATTISGARH, 490026 **Roll No -** 176

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI S.G. QURESHI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MANISH KUMAR KESHRI AMARPUR PENDRA POST AMARPUR TAH. PENDRA,, CHHATTISGARH, 495119 **Roll No -** 177

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI SHRI SANTOSH KUMAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ KUMAR SHARMA H.NO. 21/G GANDHI NAGAR NEAR KRISHANA AUTOMOBILE,, UTTAR PRADESH, 251001 **Roll No -** 178

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JANARDAN KUMAR SHARMA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. KRISHAN MOHAN 8/126 OLD GRAIN MKT MANDI MULLANPUR , , PUNJAB, 141101 **Roll No -** 179

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI PREM PRAKASH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BANSHEEDHAR PATEL VIRENDRA NAGAR WARD NO.01 SARAIPALI, , CHHATTISGARH, 493558 **Roll No -** 180

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MOHAN LAL PATEL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANJEET SEN HOUSE NO. 129-A PUSHP RATNA AVENUE GRAM BADIA KIMA NEAR VIDHYA SAGAR SCHOOL BHICHOLI MARDANA, , MADHYA PRADESH, 452016 **Roll No -** 181

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DHRUVA PRASAD SEN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. BHAWAN SINGH CH. NO. 520 LAWYERS CHAMBER BLOCK DWARKA COURT DWARKA SEC-10, , DELHI, 110075

Roll No - 182

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI TEG SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. HEEMANI AGRAWAL SHREE LODGE OPPOSITE KAMLA SUPER MARKET BESIDE RK AGENCY TELGHANI NAKA , , CHHATTISGARH, 492001 **Roll No -** 183

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI RADHESHYAM AGRAWAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SUDHIR VYANKATRAO TALMALE AF VIDYA NAGAR BRAMHAPURI TAHSIL BRAMHAPURI,, MAHARASHTRA, 441206 **Roll No -** 184

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI VYANKATRAO BHAIYYAJI TALMALE

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. DEVRAJ VILLAGE CHHALOUNDI P.O. BAN, , HARYANA, 136132 **Roll No -** 185

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. SOMNATH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SANJEEV KUMAR H.N.R - 68 EAST VINOD NAGAR,, DELHI, 110091 **Roll No -** 186

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI MANGU SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

8:00 A.M. to 11:00 A.M.

Paper I LAW

PAPER

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHANDRA PRAKASH KESHARI DEUPTY DIRECTOR PROSECUTION OFFICE DISTRICT AND SESSION COURT COMPOUND, , CHHATTISGARH, 491001 **Roll No -** 187

Category - UR

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI MANSHA RAM KESHARI

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M. Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. SALIL TIRKEY VILL- KHUTGAON P.O. LODHMA TEH KUNKURI " CHHATTISGARH, 496225 **Roll No -** 188

Category - ST

Domicile of C.G. - YES

Gender - MALE

Father's / Husband's Name : SHRI CELERIUS TIRKEY

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

- 1. Your admission to the examination shall be subject to producing the down loaded admit card and 'No Risk Certificate' before the office in charge of the examination centre or the invigilator. Hence you are required to bring 'No Risk Certificate' along with the admit card.
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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. BEEMA CHOUHAN VILL. AND POST KURKUNGA TAH. KUNKURI, , CHHATTISGARH, 496225 **Roll No -** 189

Category - UR

Domicile of C.G. - YES

Gender - FEMALE

Father's / Husband's Name : SHRI MANOLAL CHOUHAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

<u>PAPER</u>

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. AMBRISH TANDON 03 PLOT NO. 5 GANDHI GRAM G.T. ROAD , , UTTAR PRADESH, 208007 **Roll No -** 190

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI NATWAR LAL TANDON

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. ANAMIKA SINGH SENGER FLAT NO. 202 21 R.K.PURAM BEHIND AMALTAS HOTEL NEAR AB ROAD,, MADHYA PRADESH, 452001 **Roll No -** 191

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI YAGYANARAYAN SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MS. KAVITA MADAN 648 FIRST FLOOR ECO GREEN 2 GULABGARH DERABASSI, PUNJAB, 140507 **Roll No -** 192

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI AMRIT LAL MADAN

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. NARENDRA KUMAR MANEKAR PARK ROAD DAMUA NO. 8 TEHSIL JUNNARDEO DISST. , , MADHYA PRADESH, 480555 **Roll No -** 193

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI DAYARAM MANEKAR

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

brim Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. CHARANJI LAL R/O V.P.O. CHANDANA TEHSIL -KAITHAL, HARYANA, 136027 **Roll No -** 194

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI SH. TEK CHAND

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RANVIR SINGH 3C/306 AWAS VIKAS HANSPURAM NAUBASTA KANPUR NAGAR, UTTAR PRADESH, 208021

Roll No - 195

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI JAGATPAL SINGH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

Paper II LAW 2:00 P.M. to 5:00 P.M.

Issuing Authority

Registrar General

(See reverse for instructions)

Affix Passport Size

Photograph

(Similar to that affixed on application form)

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- 3. You are required to be present in the examination centre 30 minutes before the commencement of examination.
- 4. You are required to follow the instructions as mentioned on the answer sheet.
- 5. The candidates are not allowed to bring cell phone or any electronic device in the examination hall.
- 6. Please do not write anything extra (Sign, mark, symbol, any things suggestive of identification) in your answer sheets except what is asked for otherwise your candidature shall be disqualified.
- 7. The candidates are not allowed to enter in the Examination room 15 minutes after the commencement of the examination and also not allowed to leave the examination room till the end of the examination.
- 8. Use of any unfair means shall disqualify the candidature in addition to other action required to be taken.
- 9. There is no provision for the supplementary answer Sheet.
- 10. The Candidates are required to follow Covid Protocol and instructions in accordance with the guidelines issued by the Central / State Government which includes wearing of fresh face masks compulsorily, hand hygiene and following physical / social distancing at the Examination Centre.
- 11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
- 12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. PANKAJ SHRIVASTAVA BEHIND PETROL PUMP WARD NO. 13, JUNNARDEO, POST - JUNNARDEO, MADHYA PRADESH, 450551 **Roll No -** 196

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI UMASHANKAR SHRIVASTAVA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

Paper I LAW

8:00 A.M. to 11:00 A.M.

2:00 P.M. to 5:00 P.M.

Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MRS. BHAKTISUDHA SAHOO Q.NO. 0/6 , LABOUR COLONY RAJA BAGICHA, TAL TELENGA BAZAR, ODISSA, 753009 **Roll No -** 197

Category - UR

Domicile of C.G. - NO

Gender - FEMALE

Father's / Husband's Name : SHRI MANAS RANJAN DASH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

8:00 A.M. to 11:00 A.M.

Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. ASHUTOSH KUMAR C/2, PRABHUNATH NAGAR, P.O.- TANDI, P.S.- CHAPRA (MUFF), BIHAR, 841301 **Roll No -** 198

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI KUMAR BIRENDRA PRASAD SINHA

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. MUKESH GOYAL FLAT NO. 24/03 2ND FLOOR INDRA-VIKAS COLONY NEAR NIRANKARI COLONY, DELHI, 110009 **Roll No -** 199

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI CHANDESHWAR BIHARI AGRAWAL

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

PAPER

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Paper I LAW

2:00 P.M. to 5:00 P.M. Paper II LAW

Issuing Authority

Registrar General

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Place :	Signature of Candidate :	
Date :	Roll No.	:
	Mobile No.	:
	E-mail Id	:

Written Examination of District Judges (Entry Level) 2020 DIRECT RECRUITMENT

Candidate's Name & Address

MR. RAJKAMAL D-II 326 MADANGIR , DELHI, 110062 **Roll No -** 200

Category - UR

Domicile of C.G. - NO

Gender - MALE

Father's / Husband's Name : SHRI BHAGIRATH

Examination Centre : BURGESS ENGLISH HIGHER SECONDARY SCHOOL, LINK ROAD, BILASPUR Affix Passport Size

Photograph

(Similar to that affixed on application form)

Date of Examination : 14th November, 2021

TIME

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Paper I LAW

PAPER

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Paper II LAW

Issuing Authority

Registrar General

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